F.No. A-32012/13/2019-Ad.II (Pt)
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

OFFICE ORDER No. 3/2020

New Delhi, the 6th January, 2020

The President is pleased to grant Non-Functional Selection Grade (NFSG) on ad-hoc basis to Shri G. Arun Richard Elisha, in the grade of Joint Commissioner of Customs and Central Excise (i.e. Additional Commissioner of Customs and Central Excise), in the pre-revised Pay Band-4 (Rs. 37,400-67,000/-) with Grade Pay of Rs. 8700/- with effect from 01.01.2020.

2. The grant of ad-hoc NFSG would be subject to the grant of regular NFSG by the competent authority based on the recommendation of regular Departmental Screening Committee.

3. The grant of NFSG is further subject to necessary undertaking to be given by him regarding the recovery of the excess payment, if any contingency arise due to any change in seniority. The proforma for giving the required undertaking is at Annexure-I.

(S.A. Ansari)
Under Secretary to the Government of India

Copy to:
1. The officer concerned.
2. Directorate General of Taxpayers Services, Indirect Taxes & Customs, New Delhi.
3. PS to FM/ MOS (F)/ Revenue Secretary/ Chairman, CBIC/ All Members, CBIC/ JS(Admn.IC)/ Commissioner (Coord), CBIC/ DG(Vig.)/ DS(Ad.V).
4. AS(R)/JS(R)/Dir(Admn- Hqrs).
5. All Heads of Department under CBIC/Pr.CCA, CBIC, New Delhi.
6. PAOs of all Commissionerates/Directorates under CBIC
7. DG (HRM-I&II), DGHRD, New Delhi/ADG (HRM-II), DGHRD, New Delhi.
8. The Manager of Website, Directorate of Systems, New Delhi for uploading on website.
UNDERTAKING

I..............................................................S/o..............................................................
R/o........................................................presently posted as..................................................

do hereby undertake that if any contingency arises due to the change in seniority of IRS (C&CE) Group ‘A’ officers following implementation of any Courts Orders, I shall be liable to refund the excess amount paid to me as a result of grant of Non-Functional Selection Grade.

Signature

Place:
Delhi: